

ITEM NO.37

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Criminal) No(s). 103/2009

HIMANSHU KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF CHHATISGARH & ORS.

Respondent(s)

IA No. 52290/2022 - CLARIFICATION/DIRECTION)

WITH

W.P.(Crl.) No. 206/2011 (X)

(IA No. 22933/2013 - AMENDMENT OF APPEAL / PETITION / I.A.)

Date : 17-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Mr. Colin Gonsalves, Sr. Adv.

Ms. Sneha Mukherjee, Adv.

Mr. Satya Mitra, AOR

Ms. Jyoti Mendiratta, AOR

For Respondent(s)

Mr. S.C. Verma, Sr. Adv.

Mr. Sumeer Sodhi, AOR

Mr. Abhishek Lalwani, Adv.

Mr. Tushar Mehta, Ld. S.G.

Mr. K.M.Nataraj, Ld ASG

Mr. Balendu Shekhar, Adv.

Mr. Rajat Nair, Adv.

Mr. Shailesh Madiyal, Adv

Mr. Diksha Rai, Adv.

Ms. Neela Kedar Gokhale, Adv.

Mr. Aditya Manurabala, Adv.

Ms. Neela Gokhale, Adv.

Mr. Kushal Choudhary, Adv.

Mr. Sourav Singh, Adv.

Mr. Mohit Singh, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List these matters tomorrow, i.e., 18.05.2022 at 2:00 p.m.
before the same Bench.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)